

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

Dr - 15/3/17

In the Court of *S M Babarulla*

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Fine Proposed	Remarks
-------------	-----------------	-------------------	-----------------------------	---------------	---------

The proposed fine may be deposited in Account number (To be filled in by the District Judge) before uploading his performas on the website of State Bank of India along with applicable commission after filling up the prescribed Cr. and/Deposit slip. (The details of the Scheme and the Chaitan forms are available on this website)

NI

Chief Judicial Magistrate
BAREILLY

Responsible Officer
CS M Babarulla

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

15/13/17 In the Court of ACJ.M.I
 Under Section/Act Police station / Department Name of Parties Case Number

The proposed fine may be deposited in Account number (To be fixed in by the District Judge) before uploading the programme on the website of State Bank of India along with application after commission after filling up the prescribed form/Deposit slip. (The details of the Scheme and the Charges and fines are available on the website)

BY ORDER
 ACJ.M.I
 BAREILLY

NIL

DETAILS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of

Shri M. S. Rao

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in
					Account number
					(To be filled in by the
					District
					Judgeship before
					uploading this
					programs on the
					website) of State
					Bank of India
					along with
					applicable
					commission after
					filling up the
					prescribed
					Chitran/Deposit
					slip. (The details
					of the Scheme
					and Chitran
					forms
					are available on this
					website)

M/S

Shri M. S. Rao
Shri M. S. Rao

ACM IV BAREILLY
15/3/11
15/3/11

15-3-11

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE
 (SARAL DEPOSIT SCHEME) POWER JYOTI ACCOUNT IN STATE BANK OF
 INDIA)

In the Court of A-C-J.M.VII Bawalia 15/3/17

Number	Name of Parties	Under Section/Fact	Police Station/ Department	Proposed Fine	Remarks
					The proposed fine may be deposited in account number (To be filed in by the District Judgeship before applying this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Children Deposit slip. (The details of the Scheme and Chalan forms are available on the website)

NIL

॥२२७
 20 15 17
 एकेचक्र कर्णिक इति २०१७

60 TABLES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
CASE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

01-15/03/2017

In the Court of: ज.रामचन्द्रसिंह न्यायाधीश

Sl. No.	Name of Parties	Under Section/Act.	Police Station / Department.	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Nil

*Shri Ramchandra Singh
ज.रामचन्द्रसिंह*

(Signature)
जुडिशियल मॅजिस्ट्रेट
फरीदपुर (बरेली)